GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3948 ANSWERED ON:31.07.2009 PMGSY IN TRIBAL AREAS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the performance of Pradhan Mantri Gram Sadak Yojana (PMGSY) is not satisfactory in tribal areas of the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any assessment has been made in this regard;
- (d) if so, the details thereof; and
- (e) the special provisions made or proposed to be made to make the scheme a success in the tribal areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): Assessment of performance of Pradhan Mantri Gram Sadak Yojana (PMGSY) in tribal areas (Schedule-V areas) indicates that progress of execution of projects in some of the tribal districts is comparatively slower than other areas of corresponding States. Major reasons for comparatively slower performance in some of tribal districts are as follows:-

- # Non-availability of adequate contracting capacity in those areas.
- # Many road projects in tribal areas require forest clearance and the process of obtaining forest clearance also affects pace of execution of projects.
- # Programme Implementation in some of the tribal areas also adversely affected by the security related problems.
- (e) Some special measures, taken to make the scheme successful, are as under:-
- # Bidding document provision have been rationalized to enlarge the pool of eligible contractors.
- # Performance incentive for timely completion of projects has been introduced in September, 2006 under which contractors delivering projects within schedule are accorded higher weightage in qualification assessment in future contracts.
- # State Governments have been advised to closely monitor the schedule of implementation and levy liquidated damages, wherever required.
- # Ministry of Environmental and Forest has been approached to simplify procedures for forest clearance. Meetings also held with the Forest Department Officials and the implementing agencies in the States of Himachal Pradesh & Uttarakhand.
- # State Governments have been advised to provide security for execution of projects wherever required.